

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508

IB-1158/ND/2018

(1) New IA/1086/2021

(2) IA-1888/2020

(3) IA-5722/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd

V/s

M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 of IBC

Order delivered on 30.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

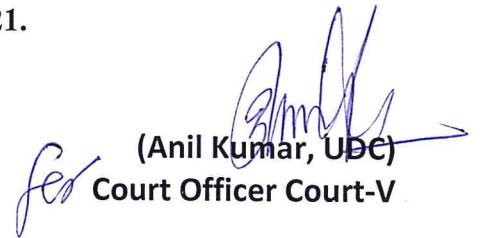
PRESENT:

For the Applicant :

For the Respondent :

ORDER

As one of the Members is on leave, adjourned to **20.04.2021**.


(Anil Kumar, UDC)
Court Officer Court-V